

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2751
ANSWERED ON 2ND AUGUST, 2016.

TARGETS FOR DEVELOPMENT OF FPI

‡2751. SHRI KRUPAL BALAJI TUMANE:
DR. RAVINDRA BABU:
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SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRI ARVIND SAWANT:
SHRI JOSE K. MANI:
SHRIMATI V. SATHYA BAMA:
SHRI RAHUL KASWAN:
DR. PRITAM GOPINATH MUNDE:
SHRI CHANDRAKANT KHAIRE:
SHRI SIRAJUDDIN AJMAL:
SHRI PRATAPRAO JADHAV:

Will the Minister of FOODPROCESSING INDUSTRIES be pleased to state:

- (a) the norms/criteria laid down by the Government for setting up of Food Processing Industries (FPI) in the country;
- (b) whether any targets have been fixed for the development of FPI in the country during the last three years and the current year and if so, the details thereof and the subsidy/assistance provided/proposed to be provided to the States for the purpose, State-wise along with the achievements made in this regard;
- (c) the role of FPIs in the elimination of unemployment in the country during the said period;
- (d) whether a number of FPIs have been closed in the country during the said period and if so, the details thereof, State-wise including Rajasthan and Maharashtra and the reasons therefor; and
- (e) the corrective measures taken/being taken by the Government to make the such food processing units operational?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

- (a) The Ministry of Food Processing Industries is implementing a number of Central Sector Schemes for promotion and development of food processing sector in the country. The detailed guidelines of these schemes having the pattern of financial

assistance, eligibility criteria, procedure for approval of projects etc. are available on the Ministry's website at www.mofpi.nic.in.

- (b) The year-wise targets for development of Food Processing Industries are not fixed. The Ministry is implementing Central Sector Schemes under which the financial assistance is provided directly to the beneficiaries. However, a Centrally Sponsored Scheme, namely, National Mission on Food Processing (NMFP) was implemented through States/ UTs with effect from 01.04.2012 to 31.03.2015. The details of assistance provided to the States during this period for implementation of the Centrally Sponsored Scheme of NMFP and number of projects sanctioned are given at **Annexure**. The Scheme has been de-linked from Central Government support with effect from 01.04.2015.
- (c) Food Processing Industry is one of the major employment intensive segments constituting 11.69 per cent of employment generated in all Registered Factory sector in 2013-14. According to the latest Annual Survey of Industries 2013-14, the total number of persons engaged in registered food processing sector is 17.41 lakh. During the last 5 years ending 2013-14, employment in registered food processing sector has been increasing at an Average Annual Growth Rate of 2.25 per cent. Unregistered food processing sector supports employment to 47.9 lakh workers as per the NSSO 67th Round, 2010-11.
- (d) & (e) The data with regard to closed food processing industries in the country are not maintained by this Ministry. The Ministry is not implementing any scheme for revival of closed food processing industries.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.2751 ANSWERED ON 2ND AUGUST, 2016 REGARDING TARGETS FOR DEVELOPMENT OF FPI.

State-wise and year-wise Subsidy/Assistance provided to the States/UTs under the Scheme of National Mission on Food Processing

Sl. No.	State/UT	Subsidy/Assistance Provided (Rupees in Crore)			No. of Projects sanctioned
		2012-13	2013-14	2014-15	
1	Andhra Pradesh	10.68	0.00	14.60	28
2	Andaman & Nicobar	1.98	0.00	0.71	0
3	Arunachal Pradesh	3.15	1.35	0.52	14
4	Assam	4.10	0.00	2.35	77
5	Bihar	8.57	2.29	0.00	6
6	Chandigarh	0.00	0.00	0.00	0
7	Chhattisgarh	5.91	0.00	5.23	82
8	Daman & Diu	0.00	0.00	0.00	0
9	Delhi	2.05	0.00	0.00	2
10	Goa	2.75	0.00	0.00	1
11	Gujarat	8.36	0.62	8.51	75
12	Haryana	4.44	4.16	12.00	48
13	Himachal Pradesh	3.82	0.00	1.70	111
14	Jammu & Kashmir	6.75	0.00	0.75	44
15	Jharkhand	5.32	0.00	1.53	7
16	Karnataka	8.33	8.23	8.84	84
17	Kerala	4.67	2.22	0.36	48
18	Lakshadweep	1.69	0.00	0.00	0
19	Madhya Pradesh	10.70	0.00	7.90	47
20	Maharashtra	12.38	3.53	13.71	104
21	Manipur	2.84	0.00	3.84	120
22	Meghalaya	2.85	1.15	0.82	36
23	Mizoram	2.78	1.11	0.00	19
24	Nagaland	2.78	0.00	6.11	18
25	Odisha	6.93	0.00	5.80	84
26	Puducherry	1.73	0.00	0.00	7
27	Punjab	4.62	0.00	1.94	38
28	Rajasthan	11.08	0.00	11.82	79
29	Sikkim	3.06	0.00	0.62	27
30	Tamil Nadu	7.80	0.00	0.44	24
31	Telangana	0.00	0.00	2.39	17
32	Tripura	2.81	1.12	0.74	12
33	Uttar Pradesh	15.02	0.00	5.51	51
34	Uttarakhand	3.92	0.00	0.99	8
35	West Bengal	10.82	3.94	5.58	119
	Total	184.69	29.72	125.31	1437

Note: During 2015-16 the UTs of Andaman & Nicobar Islands and Puducherry were released an amount of Rs.1.12 crore and Rs.0.97 crore respectively.
